

F. No. J-11017/4/2017-JUDICIAL
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Judicial Section

Shastri Bhawan, New Delhi,
Dated 13th April, 2017

ORDER

The President of India is pleased to engage following Advocates as Sr. Panel Counsel/Central Govt. Counsel for conducting the litigation of Army, Navy and Air Force before the Armed Forces Tribunal, Bench at **Kolkata** as mentioned below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

ARMED FORCES TRIBUNAL, KOLKATA BENCH

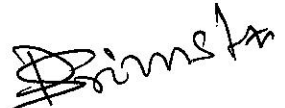
SENIOR PANEL COUNSEL			
Sr. No.	Name of Advocate	Contact details	Enrollment number
1.	Tapas Kumar Chatterjee	Khardah, Goswami Para, Rath Bati, PO-Khardah, District-North 24 Parganas, West Bengal-700117 Mob: 09831064595 Phone: 033-22483169/3190	WB/1250/1981
2.	Ashok Shukla	10, Princep Streep, Kolkata-700012 Mob: 09830034882	WB/1579-A/1999
3.	Partha Ghosh	88/33, Dharmatolla Road, Bally (Near Bellur Railway Station), Howrah. Mob: 09830385437 Email: parth.gsh35@yahoo.com	F/2382/2002
4.	Ajay Chaubey	27/1B, Nimu Goswami Lane, Kolkata-700005. Mob: 09433139119 Phone: 033-22109518 Email: chaubeyco@hotmail.com	F/1863/1848/1995
5.	Indrajeet Dasgupta	11, Old Post Office, Kolkata-700001. Mob: 09830162992	WB/464/1998
6.	Daya Shankar Mishra	Flat No. 201 C, 'Mangaldeep', 506, G. T. Road (South), Howrah-711101. Mob: 09830137199	WB/586A/1966
CENTRAL GOVERNMENT COUNSEL			
7.	Mukesh Gupta	12/2, Old Post Office Street, Kolkata-700001 Mob: 09830028619	F/542/542/1988
8.	Satyendra Agrawal	'Laxmi Sadan', 112, Girish Ghosh Road, PO Liluah, District Howrah-711204. Mob: 09433020160 Email: satyendra_2000in@yahoo.co.in	WB/664/2005
9.	Hema Mukherjee (Parasnaik)	Akash Apartment, Flat No. 2/2, 76, P. Majumdar Road, Kolkata-700078. Mob: 09748186663	WB/1983/2009



10.	Amitava Ghosh	181, Dharamtala Road, Salkia, Howrah-711106. Mob: 09831214514	WB/428/1978
11.	Arunava Ganguly	72, G. T. Road, Hooghly-125. Mob: 09163834299	F/342/2011
12.	Anil Kumar Singh	9, K. S. Roy Road, Kolkata-700001 Mob: 09681052546	WB/1345-A/2000
13.	Ashish Kumar Chatterjee	25/1, Bhattacharya Para Lane, Kolkata-700036 Mob: 09433946533	WB/489/1986
14.	Shamik Chatterjee	3/2, Netaji Nagar, Kolkata-700040 Mob: 09830652510	WB/1764/2000

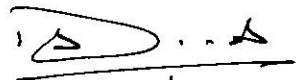
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's O.M. No. 22(02)/2001-Judl. dated 14.05.2001 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 (**table 'B' for Sr. Panel Counsel & table 'D' for Central Govt. Counsel**) & instructions issued subsequently through OMs. The aforesaid OMs are available on the official website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' & in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(R. K. Srivastava)
Deputy Legal Adviser

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. Kaushik Chanda, ASG, Calcutta High Court, 10, Kiron Shankar Road, 1st Floor, Kolkata-700001.
3. The Registrar, Armed Forces Tribunal, Bench at Kolkata (West Bengal).
4. The Incharge, Branch Secretariat Kolkata.
5. The Counsel as mentioned above.
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
8. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945